

Statement II*Per Capita income 1975-76*

(In Rupees at current prices)

State		
1. Andhra Pradesh	897	
2. Assam	848	
3. Bihar	669	
4. Gujarat	1,236	
5. Haryana	1,514	
6. Himachal Pradesh	1,165	
7. Jammu & Kashmir	825	
8. Karnataka	1,038	
9. Kerala	1,000	
10. Madhya Pradesh	790	
11. Maharashtra	1,455	
12. Manipur	904	
13. Meghalaya	899	
14. Nagaland	949	
15. Orissa	834	
16. Punjab	1,688	
17. Rajasthan	873	
18. Tamil Nadu	997	
19. Tripura	872	
20. Uttar Pradesh	727	
21. West Bengal	1,100	

Re-starting of Maruti Limited

286. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the licence to manufacture 'small car' given to Maruti Ltd. has been cancelled;

(b) if not, will this project be re-started by the same party, its capacity and manufacturing schedule; and

(c) how many other parties have been granted licence to manufacture small cars in India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Government have no information.

(c) The parties licensed to manufacture passenger cars in India are:—

(i) M/s. Hindustan Motors Limited, Calcutta.

(ii) M/s. Premier Automobiles Ltd., Bombay.

(iii) M/s. Standard Motors Products of India Limited, Madras.

(iv) M/s. Maruti Limited, Haryana.

(v) Shri Manubhai H. Thakkar, Baroda.

In addition, M/s. Sunrise Auto Industries, Bangalore is registered with the DGTD for manufacture of 3-wheeler passenger cars.

International arrangements to restrict nuclear technology distribution

287. SHRI EDUARDO FALEIRO: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that international arrangements to restrict nuclear technology distribution discriminate against India and other countries of the developing world;

(b) whether the present arrangements not only legitimize the possession of nuclear weapons by certain countries but also give them a permanent technological and economic advantage over the rest of the countries; and

(c) if so, reaction of Government to this state of affairs and steps contemplated in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) In the name of non-proliferation of nuclear weapons, there have been progressive and discriminatory restrictions, both unilaterally